

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 03-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 471/2017 (HEARING)		Chandraiah Vs Shivamurthy T.K	M.,S Ramesh
2	M.V.C. 477/2017 (HEARING)		Deepu T.C. Vs Shivamurthy T.K.	M.S. Ramesh
3	M.C. 57/2018 (HEARING)		N.Venugopal Vs Kavya K.R.	T.G.V.
4	O.S. 12/2019 (HEARING)		Shivalingaiah Vs Lakshmaiah	T.K.U.
5	O.S. 93/1999 (EVIDENCE)		C.G.Basavashetty (Dead by Lrs) Vs Ramesh Babu	
6	R.A. 11/2019 (ARGUMENTS) IA/1/2019		Lokanaika Vs Govindanaika	C.N.Krishnamurthy
7	R.A. 12/2019 (ARGUMENTS) IA/1/2019		Rangappa Vs Mahadevamma	C.N.Krishnamurthy
8	R.A. 13/2019 (ARGUMENTS)		Rangappa Vs Mahadevamma	C.N.Krishnamurthy
9	R.A. 15/2019 (ARGUMENTS)		Radhamma Vs S.G.Markandeya	S.H.C.
10	R.A. 20/2019 (ARGUMENTS)		Chandrashekharaiiah Vs Bindushree	N.N.Sreedhara
<u>11.00 AM to 02.00PM</u>				
11	M.A. 10/2018 (ARGUMENTS) IA/1/2018		Swamy Vs H.Rangappa	C.Rajashekhar
12	R.A. 63/2018 (ARGUMENTS) IA/1/2018		Renukamma Vs Shivananjaiah Dead by Lrs, Lakshmamma	H.T.H.
13	R.A. 25/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		B. Jayanna Vs Bheemaiah	C. Rajashekhar
14	R.A. 31/2019 (ARGUMENTS)		Lakshmanaika Vs Ganganaika	N.N.Sreedhara

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15	M.A. 7/2019 (ARGUMENTS) IA/1/2019		C.T.Rangaswamaiah Vs C.S.Ramesh	N.N.Sreedhara
16	R.A. 28/2019 (ARGUMENTS)		Kempamma Vs Jayalakshamma	N.N.Sreedhara
17	R.A. 33/2019 (ARGUMENTS) IA/1/2019		Kumaraswamy Vs S.M.Ranganatha	K.N.Gururaja
18	R.A. 38/2019 (ARGUMENTS) IA/1/2019		H.B.Nagendrappa Vs H.B.Kenchamma	D.S.K.
19	R.A. 40/2019 (ARGUMENTS)		Basamma Vs Manjunath	H. S. Gnanamurthy
20	M.A. 11/2019 (ARGUMENTS)		C. K. Kalleshappa Vs Channabasavaiah	S. H. Chandrashekaraiiah

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 84/2016 (Additional ISSUES) IA/1/2016		S.Kumaraswamy Vs Shivamurthy	S.Somasundar
2	O.S. 234/2015 (HEARING) IA/1/2015		Y.R.Pradeep Vs D.Ramalingaiah	G. Srinivasmurthy
3	O.S. 4/2018 (HEARING) IA/1/2018		Varadaraju and 3 others Vs Gowamma	Shreedhar N.N
4	O.S. 11/2019 (HEARING) IA/1/2019 IA/2/2019		K.M.Somashekhar Vs Narasimhamurthy	N.N.Sreedhara
5	O.S. 54/2019 (HEARING) IA/1/2019		Murthappa Vs The Chief Secretary, Government of Karnatak	T. R. Somashekharaiiah
6	O.S. 340/2011 (ARGUMENTS)		C.Karegowda Vs Shivalingaiah and Another	C.K.Seetharamaiah
7	O.S. 211/2017 (STEPS) IA/1/2017		D.Horakerappa Vs N.Ranganath	B.K.Sadashivappa Shreedhar N.N
8	O.S. 163/2019 (STEPS) IA/1/2019		M.G.Prabhaiah Vs Parvathamma	N.N.Sreedhara
9	O.S. 207/2019 (plaintiff evidence) IA/1/2019		K.S. Umesh Vs Munavar	N.N.Sreedhara
<u>11.00 AM to 02.00PM</u>				
10	O.S. 235/2001 (HEARING)		Thammaiah Vs Narayana Gowda	
11	O.S. 454/2009 (HEARING)		H.R.Rajashekara Vs Sri Beeralingeshwara Temple Trust, and others	
12	O.S. 494/2009 (HEARING)		C.B.Sowbhaygyamma Vs Ganagamma	H.R.Ramesh Babu S.H.Chandrashekaraiah
13	O.S. 144/2011 (HEARING)		Lakshamma Vs Bandamma and others	
14	O.S. 174/2012 (HEARING)		H.K.Prabhakar and others Vs H.N.Dakshinamurthy and others	N.N.Sreedhara C.K.Seetharamaiah

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15	O.S. 274/2012 (HEARING)		Panchkshari Vs Shankaralingaiah	C.K.Seetharamaiah
16	O.S. 120/2013 (HEARING)		Vishweshwara and others Vs Shivamma and another	
17	O.S. 138/2014 (/0000) (HEARING)		Lingaraju Vs Gowramma and another	
18	O.S. 310/2014 (HEARING)		Kotturamma aliyas Komala Vs B. Maralappa	
19	O.S. 98/2015 (HEARING) IA/1/2015 IA/2/2015		T.M. Prasannakumar Vs Government of kanrnataka	S.D.
20	O.S. 139/2019 (ISSUES) IA/1/2019		Dasappa Vs Puttamma	S. Gopala Krishna
Cases listed below are adjourned due to Covid 19				
21	FDP 2/2012 (HEARING)	17-08-2020 (11.00 AM to 02.00PM)	Sujatha Vs Neelamma and others	
22	O.S. 78/2020 (HEARING) IA/1/2020	17-08-2020 (11.00 AM to 02.00PM)	Ramaiah alias H.Ramaiah Vs Lakkanna	G.Parameshwaraiah
23	O.S. 79/2020 (HEARING)	17-08-2020 (11.00 AM to 02.00PM)	Renukaiah Vs The Chief Secretary	T. G. Vijayakumar
24	O.S. 80/2020 (HEARING) IA/1/2020	17-08-2020 (11.00 AM to 02.00PM)	R.Ranganath Vs G.T.Kariyappa	C.Rajashekhar
25	O.S. 84/2020 (HEARING) IA/1/2020	17-08-2020 (11.00 AM to 02.00PM)	Lokamma Vs Venkatamma	G.Parameshwaraiah
26	O.S. 198/2014 (STEPS)	17-08-2020 (11.00 AM to 02.00PM)	Jayaswamy and Another Vs K.M.Basavaiah and others	H.T.Hanumanthaiah N.N.Sreedhara

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02.45 PM to 05.45PM				
1	C.C. 769/2014 (ARGUMENTS)		Huliyar P.S. Vs Mallik Sab and others	Assistant Public Prosecutor
2	C.C. 571/2014 (EVIDENCE)		Huliyar P.S Vs Shivanna alias Nagenahalli shivanna	Assistant Public Prosecutor Assistant public prosecutor
3	C.C. 232/2020 (COGNIZANCE)		The Sub Inspector of Police, Huliyar Police Station Vs Somashekara.K.	Assistant Public Prosecutor
4	C.C. 233/2020 (COGNIZANCE)		The Sub Inspector of Police, Handanakere Police Station Vs Anusoyamma P	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
5	C.C. 451/2015 (SUMMONS)	25-08-2020 (02.45 PM to 05.45PM)	Handanakere P.S. Vs Prakash Saphakota	APP
6	C.C. 669/2019 (SUMMONS)	25-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Handanakere Police Station Vs Rajanaik .B	Assistant Public Prosecutor
7	C.C. 588/2018 (STEPS)	25-08-2020 (02.45 PM to 05.45PM)	H.N.Chandrashekhar Vs Saqlain Musthaq	H. T. Hanumanthaiah
8	C.C. 89/2014 (await records)	25-08-2020 (02.45 PM to 05.45PM)	Handanakere P.S. Vs Hanumanthaiah and other	Assistant Public Prosecutor
9	P.C.R. 176/2017 (FOR ENQUIRY)	25-08-2020 (02.45 PM to 05.45PM)	Vinoda Bai Vs Kumar Naika and 6 others	Rathna ranjini
10	CrI.Misc. 153/2018 (FLW to Respondent)	25-08-2020 (02.45 PM to 05.45PM)	Vinutha and 2 others Vs Goplakrishna	B. K. Sadashivappa
11	C.C. 262/2018 (For HBC)	25-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Handanakere Police Station Vs Ramesh B.K.	Assistant Publi Prosecutor
12	C.C. 677/2018 (NBW to Accused)	25-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Huliyar Police Station Vs Mohammad Gouse	Assistant Public Prosecutor

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13	C.C. 989/2018 (For HBC)	25-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Handanakere Police Station Vs Somashekhar @ Somashekharaiiah	Assistant Public Prosecutor
14	C.C. 219/2019 (NBW to Accused)	25-08-2020 (02.45 PM to 05.45PM)	S.R.Krishnappa Vs S. Vasanthakumar	R. Kariyanna
15	C.C. 358/2019 (NBW to Accused)	25-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Handanakere Police Station Vs Hanumantharaj	Assistant Public Prosecutor
16	P.C.R. 81/2019 (Await Report)	25-08-2020 (02.45 PM to 05.45PM)	Gopikrishna N.K. Vs N.P.Ananthaiah	Lokeshwara Y. G.
17	C.C. 287/2019 (SUMMONS)	25-08-2020 (11.00 AM to 02.00PM)	The Sub Inspector of Police, Handanakere Police Station Vs Manju	Assistant Public Prosecutor
18	C.C. 650/2019 (SUMMONS)	25-08-2020 (11.00 AM to 02.00PM)	Kariyamma Vs The Manager, Riya Vardhini Trading Company	D. M. Swamy
19	C.C. 433/2015 (STEPS)	25-08-2020 (11.00 AM to 02.00PM)	Mubarak Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
20	C.C. 185/2019 (STEPS)	25-08-2020 (11.00 AM to 02.00PM)	Basavaraju K.C. Vs R.Guruprasad	Yathish Naik B. R.
21	C.C. 68/2019 (NBW to Accused)	25-08-2020	Shashirekha. T Vs E.Anjenappa	B. K. Sadashivappa
22	Crl.Misc. 438/2019 (APPEARANCE OF PARTY)	26-08-2020 (02.45 PM to 05.45PM)	Chennachar Vs The Tahsildar	Yathish Naik B. R.
23	C.C. 751/2017 (EVIDENCE)	26-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Handanakere Police Station Vs Sujathamma and 4 others	Assistant Public Prosecutor
24	C.C. 6/2019 (EVIDENCE)	26-08-2020 (02.45 PM to 05.45PM)	The Sub Inspector of Police, Huliyar Police Station Vs Shivanna	Assistant Public Prosecutor
25	Crl.Misc. 437/2019 (EVIDENCE)	26-08-2020 (02.45 PM to 05.45PM)	Chennachar Vs The Tahsildar	Yathish Naik B. R.

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26	C.C. 429/2015 (STEPS)	26-08-2020 (02.45 PM to 05.45PM)	Mansoor pasha Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
27	C.C. 430/2015 (STEPS)	26-08-2020 (02.45 PM to 05.45PM)	Nawshasunnisa Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
28	C.C. 432/2015 (STEPS)	26-08-2020 (02.45 PM to 05.45PM)	Dastigir pasha Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
29	Crl.Misc. 369/2019 (NOTICE) IA/1/2019	26-08-2020 (11.00 AM to 02.00PM)	M.G.Pallavi Vs A.R.Hemanthkumar	S. H. Chandrashekaraiiah
30	P.C.R. 74/2018 (HEARING)	26-08-2020 (11.00 AM to 02.00PM)	Padma Vs K.Krishnamurthy and 2 others	S. H. Chandrashekaraiiah
31	C.C. 446/2015 (ARGUMENTS)	26-08-2020 (11.00 AM to 02.00PM)	Huliyar P.S. Vs Mahaboob Subani	APP
32	C.C. 470/2018 (EVIDENCE)	26-08-2020 (11.00 AM to 02.00PM)	The Sub Inspector of Police, Handanakere Police Station Vs Anjinappa	Assistant Public Prosecutor
33	C.C. 134/2019 (EVIDENCE)	26-08-2020 (11.00 AM to 02.00PM)	The Sub Inspector of Police, Handanakere Police Station Vs Gangadharaiah	Assistant Public Prosecutor
34	C.C. 431/2015 (STEPS)	26-08-2020 (11.00 AM to 02.00PM)	Jabeena Banu Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum